

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-93/1998/3039/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Dhar,
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 11th May, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ.XII-2/2022/2095/E Dated 05.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 13.05.2022 till the morning of 18.05.2022**, has been granted. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-93/1998/3040/A, dated , 11-05-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rao